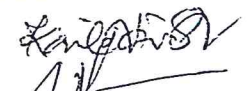



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CH/198/ (IB)/2018  
NAME OF THE PETITIONER(S) : UNIVERSAL SOLUTIONS OF AMERICA LLC  
NAME OF THE RESPONDENT(S) : THE TRAVANCORE CEMENTS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Kaushik N Sharma	Counsel for Respondent	
2.	Riji RAJENDRAN	for the Applicant	

**ORDER**

Both the counsels are present. Respondent counsel stated that they are intending to settle the matter today. In this regard, a DD for Rs.6.00 lakhs is handed over to the counsel for petitioner, same is received without prejudice to the rights in relation to this claim. At request of both the sides time is enlarged to make submission relating to settlement talks. Put up on **24.05.2018**.

*-sd-*  
**(S.VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)

*-sd-*  
**(K.ANANTHA PADMANABHA SWAMY)**  
MEMBER (JUDICIAL)

/pb/